

MANIPUR **GAZETTE**

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 187**Imphal, Thursday, September 3, 2026****(Bhadra 12, 1948)**

**GOVERNMENT OF MANIPUR
SECRETARIAT: LAND RESOURCES DEPARTMENT**

DECLARATION

Imphal, the 20th June 2026

No.LA-1/4/2025-REV-REVENUE: The Governor of Manipur is pleased to notify under section 19 (1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 that the land measuring an area of **61.3694 Hectare** described in the Annexure is needed for a public purpose i.e. Construction of IMB Fence along Indo Myanmar Border and COB roads from BP-50 to BP-53 within Chandel District and the details of the Project may be inspected in the office of the District Collector (Land Acquisition), Chandel district, free of cost.

2. Further, the Governor of Manipur is also pleased to notify under section 19(2) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 that the Rehabilitation & Resettlement Scheme is not applicable for the aforesaid Project.

By orders & in the name of Governor,

TH. KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

ANNEXURE

Detail area of BP-50 to BP-53

Sub-Division	Village	Name of land owner/Chief	Type of Alignment	Length (m)	Width (m)	Area (Sqm)
Chakpikarong Sub-Division	Haika (H)	Mankhanching	Fence with Road	2546	9	22914
			Fence with Foot Track	9100	6	54600
			Approach Road	24764	15	371460
			Muck Disposal	--	--	4800
Khengjoi Sub-Division	Molngat	Houkthothang Baite	Fence with Foot Tract	2100	6	12600
			Approach road	2908	15	43620
			Muck Disposal	--	--	3200
	Joumol	Thongminlal Baite	Approach Road	6700	15	100500

Total Area in Sq metre : 613694

Total Area in Hectare : 61.3694